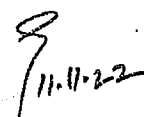


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI COURTS, DELHI**

ORDER

Sh. Shivendra Singh, EC- 88707043, Peon/Orderly presently posted in the Office Pool, Admin.III, Central, THC is hereby detained and directed to work in the Court of Sh. Visvesh, Ld. MM-06 (NI Act), Central, Tis Hazari Courts, Delhi on 12.11.2022 (Second Saturday). The said official shall be entitled to avail one day compensatory leave in lieu of the duty performed on 12.11.2022.


11.11.22


(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. CURRS-876 (CH) Admn.-III /Central/P&T/2022

Dated Delhi the 11 NOV 2022

Copy forwarded for information and necessary action to:-

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs.), THC, Delhi.
2. The Officer Concerned.
3. The Leave Sanctioning Authority, Central District, THC, Delhi.
4. The Accounts Officer, Accounts Branch (Central), THC, Delhi.
5. The Official concerned.
6. Dealing official Leave, Accounts Branch (Central), THC, Delhi.


11/11/22
Branch Incharge
Admin.III, Central
Tis Hazari Courts, Delhi

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